

¢ITEM NO.78

REGISTRAR COURT. 2 SECTION XV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 10420/2016

SYNDICATE BANK

Appellant(s)

VERSUS

PHOOL KUMARI

Respondent(s)

Date : 09/05/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Puneet Taneja,Adv.

For Respondent(s)

Mr.Gautam K.Laha,Adv.
Dr. Ashutosh Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have not filed the statement of case. However, statement of case is not mandatory as per amended Supreme Court Rules,2013. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(SANJAY PARIHAR)
Registrar

SB